

High Court of Karnataka,  
Bengaluru,  
Dated: 24<sup>th</sup> April 2024

**NOTIFICATION NO. HCKB – 81 / 2024**

1. Hon'ble Mr.Justice B.M.Shyam Prasad will sit in Court Hall No. 9 at Principal Bench, Bengaluru and Hon'ble Mr.Justice Umesh M.Adiga will sit in Court Hall No. 8 at Dharwad Bench on Thursday the 25<sup>th</sup> April 2024 and take up matters pertaining to Kalaburagi Bench as shown in the cause list issued separately, through Video Conferencing, after completion of the work by the Bench of Hon'ble Mr.Justice B.M.Shyam Prasad and Hon'ble Mr.Justice E.S.Indiresh at 2.30 PM.
2. After completion of the work by the Bench referred to at Sl.No.1 above, Hon'ble Mr.Justice B.M.Shyam Prasad will sit in Court Hall No. 9 at Principal Bench, Bengaluru on Thursday the 25<sup>th</sup> April 2024 and take up matters pertaining to Kalaburagi Bench as shown in the cause list issued separately, through Video Conferencing.
3. Hon'ble Mr.Justice K.Natarajan will sit in Court Hall No. 13 at Principal Bench, Bengaluru at 2.30 PM on Thursday the 25<sup>th</sup> April 2024 and take up matters pertaining to Kalaburagi Bench as shown in the cause list issued separately, through Video Conferencing.
4. Hon'ble Mr.Justice Hemant Chandangoudar will sit in Court Hall No. 21 at Principal Bench, Bengaluru at 2.30 PM on Thursday the 25<sup>th</sup> April 2024 and take up matters pertaining to Kalaburagi Bench as shown in the cause list issued separately, through Video Conferencing.
5. Hon'ble Mr.Justice V.Srishananda will sit in Court Hall No. 3 at Kalaburagi Bench at 10.30 AM on Thursday the 25<sup>th</sup> April 2024 and take up matters pertaining to Principal Bench, Bengaluru and Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.
6. Hon'ble Mr.Justice C.M.Poonacha will sit single in Court Hall No. 32 at Principal Bench, Bengaluru at 4.30 PM on Thursday the 25<sup>th</sup> April 2024 and take up matters pertaining to Kalaburagi Bench as shown in the cause list issued separately, through Video Conferencing.

7. Hon'ble Mr.Justice C.M.Joshi will sit in Court Hall No. 6 at Kalaburagi Bench at 2.30 PM on Thursday the 25<sup>th</sup> April 2024 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conferencing.

By Order of Hon'ble The Chief Justice

Sd/-  
(M.Chandrashekar Reddy)  
Registrar (Judicial)

C.C. To:

The Addl. Registrar General,  
High Court of Karnataka,  
Kalaburagi Bench.